

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 118  
CA No. 90/JPR/2021  
CA No. 18/JPR/2022  
IA (CA) No. 49/JPR/2022  
IA (CA) No. 19/JPR/2023  
CP No. 29/241-242/JPR/2021  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Kamal Bajaj**

...Petitioner

Versus

**Ninaniya Estates Limited & Ors.**

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Angad Baxi, Adv.  
For the Respondent : Ayush Sai, Adv.  
Ankit Popli, Adv.

**ORDER**

**CA No. 90/JPR/2021**

**CA No. 18/JPR/2022**

**IA (CA) No. 49/JPR/2022**

**IA (CA) No. 19/JPR/2023**

Parties are directed to ensure the completion of the pleadings on their part  
in all these IAs/CA. List these IAs/CA on 12.07.2024.

**CP No. 29/241-242/JPR/2021**

Heard Mr. Angad Baxi, Adv. appearing on behalf of the Petitioner. Mr.  
Ayush Sai, Adv. appearing on behalf of Mr. Sonal Anand, Adv. for Respondent

Sdr

Sdr

No. 2-4. Mr. Aditya Vijay, Adv. appearing on behalf of Mr. Anuroop Singhvi,  
Adv. for the Respondent No. 8. List the matter on 12.07.2024.



(Ashish Verma)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 09, 2024